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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2017
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. Padmanabha	PCs	
	T.K. Bhaskar	Counsel for	
	Periyasathupathi	1 st Respondent	B. Abhinav
	Abhinav Parthasarathy		
	Keerthi K		
	Akhil Jain		

ORDER

Counsels representing both the parties are present. The Registry is directed to verify if the Valuer has filed his report. In case the report is received, the same may be furnished to both the parties. The matter is adjourned for making submissions. Put up on 07.12.2017.

- sel -

S Vijayaraghavan
Member (Technical)

- sel -

K Anantha Padmanabha Swamy
Member (Judicial)